

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting of NC-VI held on 16.12.2010

Meeting No. 32/AM11 for the licensing year 2010-11 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 16.12.2010 under the Chairmanship of Ms. Vibha Bhalla, Jt. DGFT. Following officers were present in the meeting.

S.No.	Name of the Officer	Designation	Department
1.	Sh. Shaish Kumar	IA	DIPP
2.	Shri T.M. Skaria	DDG	DGFT
3	Shri Raghu Nath	FTDO	DGFT

Committee ratified the minutes of meeting No. 31 held on 09.12.2010. Thereafter, agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 12 months as per Public Notice 37 dated 23.08.2007.

1	579 Case No.:13/28/85-ALC3/2010	Party Name:JINDAL AGRO PROCESSING PVT LTD	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00114/AM11/	RLA File :34/24/040/00094/AM11/	Lic.No/Date:3410027573 27.07.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from MSME/MFPI. The committee decided that MSME may be reminded to expedite their comments. To be re-listed on 13.01.2011.			

2	580 Case No.:7/28/85-ALC3/2010	Party Name:JINDAL AGRO PROCESSING PVT LTD	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00108/AM11/	RLA File :34/24/040/00054/AM11/	Lic.No/Date:3410027241 16.06.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from MSME/MFPI. The committee decided that MSME may be reminded to expedite their comments. To be re-listed on 13.01.2011			

3	581 Case No.:15/28/85-ALC3/2010	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Approved
	HQ File :01/85/050/00116/AM11/	RLA File :02/24/040/00052/AM11/	Lic.No/Date:0210144628 07.07.2010	
	The case was considered by the committee as per agenda. Committee decided that RA may decide the case as per packing policy and allow inputs with accountability in export product.			

4	582	Party Name:NEWBY TEAS OVERSEAS	Meet No/Date:32/85-ALC3/2010	Status: Deferred
	Case No.:19/28/85-ALC3/2010	PVT.LTD.,	16.12.2010	
	HQ File :01/85/050/00120/AM11/	RLA File :02/24/040/00066/AM11/	Lic.No/Date:0210145803	
			29.07.2010	
The case was considered by the committee as per agenda. It was noted that comments are awaited from Tea Board. The Committee decided to send DO letter to Tea Board to expedite their comments. To be re-listed on 13.01.2011.				

5	583 Case No.:12/28/85-ALC3/2010	Party Name:ASHTECH (INDIA) PVT. LTD.	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00113/AM11/	RLA File :03/94/040/00995/AM10/	Lic.No/Date:0310585162 27.07.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from Ministry of Coal. The Committee decided that Ministry of Coal may be reminded to expedite their comments. To be re-listed on 13.01.2011			

6	584 Case No.:11/28/85-ALC3/2010	Party Name:JEWEL CONSUMER CARE P LTD	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00112/AM11/	RLA File :34/24/040/00083/AM11/	Lic.No/Date:3410027513 14.07.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from Department of C & PC. The Committee decided that Department of C & PC may be reminded to expedite their comments. To be re-listed on 13.01.2011.			

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7	585	Party Name:BRITTO SEA FOODS EXPORTS	Meet No/Date:32/85-ALC3/2010	Status: Deferred
	Case No.:3/24/85-ALC3/2010	PRIVATE LIMITED	16.12.2010	
	HQ File :01/85/050/00088/AM11/	RLA File :04/24/040/00134/AM11/	Lic.No/Date:0410117694	
			30.09.2010	
The case was considered by the committee as per agenda. It was noted that comments are awaited from MPEDA. The Committee decided that MPEDA may be reminded to expedite their comments. To be re-listed on 13.01.2011.				

8	586 Case No.:7/21/85-ALC3/2010	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00075/AM11/	RLA File :03/94/040/00154/AM11/	Lic.No/Date:0310574340 14.05.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from MSME & MFPI. The Committee decided that MSME & MFPI may be reminded to expedite their comments. To be re-listed on 13.01.2011.			

9	587 Case No.:20/28/85-ALC3/2010	Party Name:M & M COCOA PRODUCTS PVT.LTD.,	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00121/AM11/	RLA File :22/24/040/00059/AM10/	Lic.No/Date:2210010217 23.07.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from MSME & MFPI. The Committee decided that MSME & MFPI may be reminded to expedite their comments. To be re-listed on 13.01.2011.			

10	588 Case No.:18/28/85-ALC3/2010	Party Name:DR. WILLMAR SCHWABE INDIA PVT LTD	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00119/AM11/	RLA File :05/23/040/00108/AM11/	Lic.No/Date:0510268652 21.07.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from Directorate of Sugar. The Committee decided that Directorate of Sugar may be reminded to expedite their comments. Also, pervious file, if any, to be linked.			
	To be re-listed on 13.01.2011.			

11	589 Case No.:16/28/85-ALC3/2010	Party Name:ORGANIC INDIA PVT.LTD.	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00117/AM11/	RLA File :06/24/040/00019/AM11/	Lic.No/Date:0610018453 09.07.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from AYUSH . The Committee decided that AYUSH may be reminded to expedite their comments. To be re-listed on 13.01.2011.			

12	590 Case No.:10/28/85-ALC3/2010	Party Name:JABS INTERNATIONAL PVT.LTD.	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00111/AM11/	RLA File :03/94/040/00255/AM11/	Lic.No/Date:0310580217 23.06.2010	
	The case was considered by the committee as per agenda. The Committee noted the comments of Ministry of Agriculture sent letter dated 7.12.2010 and decided to clarify to M/o Agriculture that the case is for fixing input output norms and Ministry of Agriculture may give their comments on fixation of norms. To be re-listed on 13.01.2011			

13	591 Case No.:14/28/85-ALC3/2010	Party Name:BGH EXIM LIMITED,	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00115/AM11/	RLA File :02/24/040/00032/AM11/	Lic.No/Date:0210142914 04.06.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from Tea Board. The Committee decided that Tea Board may be reminded to expedite their comments. Also the company may be asked to give blend ratio of export product. To be re-listed on 13.01.2011			

14	592 Case No.:2/28/85-ALC3/2010	Party Name:ENGLISH INDIAN CLAYS LIMITED	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00103/AM11/	RLA File :53/24/040/00017/AM11/	Lic.No/Date:5310011650 01.11.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from MSME. The Committee decided that MSME may be reminded to expedite their comments. To be re-listed on 13.01.2011.			

15	593 Case No.:8/28/85-ALC3/2010	Party Name:GOLDEN TOBACCO LTD.	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00109/AM11/	RLA File :34/24/040/00035/AM11/	Lic.No/Date:3410027451 07.07.2010	
	The case was considered by the committee as per agenda. It was decided that the applicant may be asked to provide the following information sought by DIPP:-			
	1. Weight of export product. 2. Wastage with justification of each raw material in manufacturing process. 3. Consumption of raw materials with corresponding production of export product duly endorsed by concerned Central Excise Range. To be re-listed on 13.01.2011.			

16	594 Case No.:5/28/85-ALC3/2010	Party Name: LOTUS CHOCOLATE COMPANY LIMITED	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00106/AM11/	RLA File :09/24/040/00084/AM11/	Lic.No/Date:0910042683 14.07.2010	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from MSME/MFPI. The Committee decided that MSME/MFPI may be reminded to expedite their comments. To be re-listed on 13.01.2011.			

17	595 Case No.:3/28/85-ALC3/2010	Party Name:ALKALOIDS CORPORATION	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/00104/AM11/	RLA File :02/24/040/00136/AM11/	Lic.No/Date:0210150238 08.11.2010	
	The case was considered by the committee as per agenda. It was noted that hard copy of the application has not been received. The Committee decided that when hard copy of the application is received, it may be forwarded to AYUSH for comments. To be re-listed on 13.01.2011.			

18	596 Case No.:3/28/85-ALC3/2010	Party Name:ALKALOIDS CORPORATION	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/050/0018/AM10/	RLA File :02/24/040/0017/AM10/	Lic.No/Date:0210126025 30.04.2009	
	The case was considered by the committee as per agenda. It was noted that comments are awaited from AYUSH. The Committee decided that AYUSH may be reminded to expedite their comments. To be re-listed on 13.01.2011.			

19	597 Case No.:21/28/85-ALC3/2010	Party Name:THE CAMPCO LTD	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status Deferred
	HQ File :01/85/050/00122/AM11/	RLA File :07/24/040/00300/AM11/	Lic.No/Date:0710075291 09.11.2010	Defer Date:16.12.2010
	The case was considered by the committee as per agenda. It was noted that hard copy of the application has not been received. The Committee decided that when hard copy of the application is received it may be forwarded to MSME/MFPI for comments. To be re-listed on 13.01.2011.			

20	598	Party Name: Seed & Grains India Pvt. Ltd.	Meet No/Date:32/85-ALC3/2010 16.12.2010	Status: Deferred
	HQ File :01/85/162/211/AM11	Inclusion of export item ‘Cassia Torea’ in the existing SION at Sl. No. R-93		
	The case was considered by the committee as per agenda. The Committee decided to check the earlier case in which Caster Seeds were added to the SION E-93. To be re-listed on 13.01.2011.			

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